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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00052/2019
in Original Application No.180/00017/2015**

Friday, this the 15th day of November, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Dr.B.H.Channakeshava Murthy,
Scientist C, Zoological Survey of India,
Western Ghat Regional Centre, (WGRC),
Jaferkhan Colony, Eranhipalam, Kozhikode – 673 006.Petitioner

(By Advocate Mr.R.Rajasekharan Pillai)

v e r s u s

Dr.Kailash Chandra,
The Director, Zoological Survey of India,
Prani Vigyan Bhawan, M-Block,
New Alipore, Kolkata – 700 053.Respondent

(By Advocate Mr.N.Anilkumar)

This application having been heard on 15th November 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up consideration today, learned counsel for the respondents submitted that as per the judgment of the Hon'ble High Court of Kerala dated 22.10.2019 the Contempt Petition may be closed.

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2. In view of the above, the Contempt Petition is closed and notice stands discharged.

(Dated this the 15th day of November 2019)

ASHISH KALIA
JUDICIAL MEMBER

E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER

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